COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 643 OF 2018 in
APPEAL NO. 137 OF 2018 &

Dated: 25th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Barmer Lignite Mining Company Ltd. .... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1
Mr. P.N. Bhandari for Discoms

ORDER

List the matter on ***08.08.2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk